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No.K-11019/07/2018-US.I/II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 21<sup>st</sup> February, 2018.

**NOTIFICATION**

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Nongmeikapam Kotiswar Singh, senior-most Judge of Manipur High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 23<sup>rd</sup> February, 2018 consequent upon the retirement of Shrimati Justice Abhilasha Kumari, Chief Justice, Manipur High Court.

*mkp*  
*21/2/2018*

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 11019/07/2018-US.I/II

Dated 21.02.2018

Copy to:-

- 1 Shrimati Justice Abhilasha Kumari, , Chief Justice, Manipur High Court, Imphal.
- 2 Shri Justice Nongmeikapam Kotiswar Singh, Judge, Manipur High Court, Imphal.
- 3 The Secretary to the Governor of Manipur, Imphal.
- 4 The Secretary to the Chief Minister of Manipur, Imphal
- 5 The Secretary to the Chief Justice, Manipur High Court, Imphal.
- 6 The Chief Secretary, Government of Manipur, Imphal.
- 7 The Registrar General, Manipur High Court, Imphal.
- 8 The Accountant General, Manipur, Imphal.
- 9 The President's Secretariat, (CA.II Section),New Delhi
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J-I)/DS(J)/US.I/S.O.(Desk).
- 13 Notification copy uploaded on the website of the Department of Justice,  
Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).

  
(K.C. Thang)

Under Secretary to the Government of India  
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